

Date	Office Report	Orders
		<p><u>12.2.90.</u></p> <p>None for the applicant. List on 26-2-90.</p> <p style="text-align: right;">(P.C. JAIN) Member</p> <p>26.2.90.</p> <p>Present:- None for the applicant. The same was the position on the preceding three dates namely, 19.1.90, 7.2.90 and 12.2.90. This may be listed finally for admission on 20.3.90 and the counsel for the applicant may be notified for the above date.</p> <p style="text-align: right;">(P.C. JAIN) MEMBER (A)</p> <p>20.3.1990</p> <p>Present : None.</p> <p>The applicant has not been present for the hearings fixed on last four occasions, 19.1.90, 7.2.90, 12.2.90 and 26.2.90. The case was posted for admission today after giving intimation to the applicant. None present for the applicant. The application is dismissed for default and non-prosecution.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;"> <p>(P. C. Jain) Member (A)</p> </div> <div style="text-align: center;"> <p>(P. K. Kartha) Vice-Chairman</p> </div> </div>

Draft of hearing intimations
to counsel for applicant.
A/D received.

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88/90